IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP-58(ND)/2017

IN THE MATTER OF:

M/s. Boortmalt N.V. M/s. Agra Boortmalt Limited

... PETITIONER

SECTION:

Under Section 397/398

Order delivered on 08.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Anil Agarwalla, Advocate

Ms. Neha Sharma, Advocate

For the Respondent

: Mr. Krishnendu Datta, Advocate

Mr. Abhishek Kumar, Advocate

ORDER

Learned Counsels for the parties are present. Learned Counsel appearing on behalf of Respondent 2 commenced his arguments and the matter was heard in part.

At the request of the Ld. Counsel for the parties, the matter is posted for hearing on 22.8.2017 & 23.8.2017 for completion of arguments from both the sides.

List on 22.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 08.8.2017